

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5095 –JK (LD ) of 2025**  
**DATED:- 07 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/05/2025

Dated:- 07 - 05 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No:- 5095 - JK(LD) of 2025 dated 07.05.2025.**

<b>S. No</b>	<b>CASE NO.</b>	<b>TITLED</b>	<b>OIC</b>
1	Arbitration Petition No. 50/2017	M/s Mir Sons Construction VS UT of J&K & Ors	<b>Er. Sardar Khan</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division Rajouri</b>
2	Arbitration Petition No. 04/2020	Chief Engineer, R&B Jammu Vs R. S. Construction Engineers	<b>Er. Sunil Kumar Thusoo</b> <b>Executive Engineer, PWD(R&amp;B)</b> <b>Division Nagrota</b>
3.	O.A. No.1041/2024	Sadeeq Ahmed Vs UT of J&K and others.	<b>Er. Ashok Kumar Khoker</b> <b>Superintending Engineer,</b> <b>PMGSY Circle Batote.</b>
4.	CP No. 225/2024 in TA No. 6151/2021	Raghudev Singh Vs UT of J&K and others.	<b>Er. Rajesh Kumar Gupta</b> <b>Chief Engineer, R&amp;B Jammu</b>

